NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.33/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016

NAME OF THE PARTIES: Mr. Sadanand Gangaram Kadam

V/s. M/s. Hatway Sai Star Cable & Data Com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

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ORDER

C.P. No. 33/397-398/2013/CLB/MB/2013

- 1. Ld. Counsel for both sides are present.
- 2. Due to shortage of time, the matter cannot be heard today, hence adjourned by the Order of this Bench to 13th January, 2017.

sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 18.11.2016